

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Ref: Petition No. 88/2011

Date: 2.1.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for transmission tariff for Assets under under WRSS IX

Sir,

I am directed to refer to PGCIL affidavit dated 19.12.2011 on the subject mentioned above, and to request you to furnish the following further information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 27.1.2012:

- (i) Status of Asset 2;
- (ii) Auditor's certificates for all the above mentioned assets with following details:
 - a) Details of additional capital expenditure from 01.06.2011 to DOCO of Asset 2, for Asset-1, and
 - b) Details of additional capital expenditure from 01.10.2011 to 01.12.2011 for Asset-3;
- (iii) Summary Sheet (for comparison) - Form 1;
- (iv) Funding details (Form 6).
- (v) Loan details (Form 13).

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)